

ITEM NO.6

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 1750/2023

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

Date : 06-11-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Ms. Neha Rathi, AOR

Ms. Kajal Giri, Adv.

Mr. Kamal Kishore, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

The matter being complete in all respects, the same be
processed for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar

MG